1	2	3
4. A.P. State Industrial Development Corporation (Including A.P. Electronics Development Corpora- tion.)	8000.00	4800.00
5. State Bureau of Public Enterprises.	150.00	100.00
 Nagarjuna Fertilizers and Chemicals Godavari Fertilizers and Chemicals Other Govt. Companies. 	} 5500.00	750.00
 9. Nizam Sugar Factory Limited. 10. A.P. Non-Resident Indian Investment Corporation. 	1020.00 300.00	600.00 140.00
11. Directorate of Sugar.	3000.00	1300.00
2. Directorate of Civil Supplies.	58.00	50.00
[3. Provision for infra-structural and Water facilities —		
 (i) Steel Plant at Vizag, (ii) Carriage Workshap at Renigunta. (iii) Ordance Factory, Medak. 	} 2000.00	1000.00
	30350.00	16210.00

*The schemewise break up is as furnished by the State Government.

Protecting Forest Wealth

5059. SHRI AJIT KUMAR SAHA : SHRI SATYAGOPAL MISRA :

Will the PRIME MINISTER be pleased to state whether the Central Board of Forestry has taken certain decisions for protecting forest wealth, like supply of LPG in towns on the periphery of forests, including those in Rajasthan, denial of more forest land for raising cash crop or the like and if so, details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI) : The Central Board of Forestry, as its twentyfirst meeting recommended the use of other sources of energy like bio-gas, solar energy, saw-dust, briquetted agricultural wastes etc. in place of fuelwood in order to reduce the existing pressure on forests. The Board also recommended the use of fuel-efficient 'Chullahs' as a measure of conservation.

The Central Board of Forestry during this meeting also resolved against diversion of areas with tree cover for the cultivation of plantation crops like, tea, coffee, rubber, cardomom etc.

Pension to infirm and old persons

5060. DR. CHINTA MOHAN : Will the Minister of WELFARE be pleased to state :

(a) whether Union Government have any plans to pay pensions to infirm and old persons, specially those belonging to weaker sections of society including peasants and workers; and

(b) whether any survey has been conducted to estimate the number of such people in the country ?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRI GIRIDHAR GOMANGO) : (a) No, Sir.

(b) No, Sir.